

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/71/KOB/2024 in CP(C/ACT)/14/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	SIVARAMAN V/S PUNARJANI SECURITIES LIMITED AND 5 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	PP ZIBI JOSE PCS
RESPONDENTS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN, S JOHN MAJOR, DEEPAK ASHOK KUMAR, MADHU RADHAKRISHNAN.

18 April 2024

ORDER

IA(C/ACT)/71/KOB/2024 in CP(C/ACT)/14/KOB/2023

This is an IA bearing No. 71/KOB/2024 filed by the Applicant in CP(C/ACT)/14/KOB/2023, which is stated to be listed on 24.04.2024.

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Applicant argued this matter vehemently and requests this bench to hear this matter on priority basis. Consequently, this bench issues Notice (Dasti) to the Respondents. Registry is directed to issue Notice (Dasti) to the Respondents today itself and handover the same to the Counsel appearing for the Applicant. Applicant is directed to serve notice along with copy of the present IA to all respondents who have been arrayed as parties through all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on the respondents.

List this matter for further consideration on **22.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**